## (28

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER
:

PETITION NUMBER
: CP/35/2017

NAME OF THE PETITIONER(S)
: RADHAKRISHNAN SATHURAPPAN

NAME OF THE RESPONDENT(S)
: EZON ENERGY SOLUTIONS PVT LTD

UNDER SECTION
: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION
REPRESENTATION BY WHOM

N. P. Nagalukhmi
Res 2 and 5

2) N. A. SRIMIVASAN

K-BALAGANESH.

GEOR CENT ANDUME

Petititi's ner

## **ORDER**

Counsels for both the parties are present and prayed for time to submit final arguments. At request, time is enlarged. Put up on **06.03.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)